

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-204/2020)**

Nalini Naik

...Petitioner.

Vs

The Director, Directorate of
Education and anr.

...Respondents.

Shri C. Padgaonkar, Advocate for the Petitioner.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent no.1.

Shri P. Vernekar, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:24th November, 2020.

P.C.

Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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